

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE
BEFORE**

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 5th OF AUGUST, 2022

MISC. CRIMINAL CASE No. 37832 of 2022

Between:-

**AJAY THANGE S/O SHRI YASHWANTRAO
THANGE, AGED ABOUT 40 YEARS,
OCCUPATION: SERVICE 343/A/4, SCHEME
NO. 78 (MADHYA PRADESH)**

.....PETITIONER

(KAILASH SAJONIA, LEARNED COUNSEL FOR THE PETITIONER)

AND

**THE STATE OF MADHYA PRADESH STATION
HOUSE OFFICER THROUGH POLICE
STATION LASUDIA INDORE (MADHYA
PRADESH)**

.....RESPONDENTS

***(PROXY COUNSEL SHRI VISMIT PANOT PL APPEARING ON
BEHALF OF ADVOCATE GENERAL.
SUDARSHAN PANDIT, LEARNED COUNSEL FOR THE
RESPONDENT (OBJJ))***

*This application coming on for hearing this day, the court
passed the following:*

O R D E R

Learned counsel for applicant seeks to withdraw the M.Cr.C.

Prayer allowed.

M.Cr.C. is dismissed as withdrawn.

Certified copy as per rules.

(ANIL VERMA)
J U D G E

BDJ